

THE HIGH COURT OF ORISSA: CUTTACK

ORDER

Dated the 2nd October, 2020

Pursuant to the resolution of the Hon'ble Full Court, it is hereby notified that the normal functioning of the High Court shall continue to remain suspended till **20.11.2020** and the arrangement made in Office Order Dtd. 21.08.2020 regarding functioning of the High Court shall remain in force till then.

The functioning of the Subordinate Courts / Tribunals shall continue as per the arrangement made in the Office Order Dtd. 21.08.2020 until further orders.

Further, the High Court and its Offices as well as the Subordinate Courts / Tribunals and their Offices in the State of Odisha shall remain closed on all working Saturdays in the month of October, 2020.

By Order,

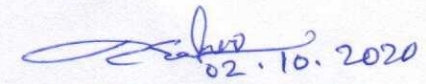

02-10-2020
REGISTRAR GENERAL

Memo No. 8846 (100) / Dtd. 02.10.2020

Copy forwarded to:-

1. All Officers of the Court
2. The Addl. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice
3. All Sr. Secretaries/ Secretaries to the Hon'ble Judges of the Court
4. All Superintendents of the Court
5. The Technical Director, NIC, OHC for uploading in the Orissa High Court website.
6. The Medical officer of the Court

for information and necessary action.


02.10.2020
SPECIAL OFFICER (SPL. CELL)


Memo No.8847 (70) / Dtd. 02.10.2020

Copy forwarded to the -

1. Secretary General, Supreme Court of India, New Delhi
2. Registrar General, All High Courts

3. Chief Secretary to Govt. of Odisha, Bhubaneswar
4. Advocate General, Odisha, Cuttack
5. Principal Secretary to Govt. of Odisha, Home Department, Bhubaneswar
6. Principal Secretary to Govt. of Odisha, Finance Department, Bhubaneswar
7. Principal Secretary to Govt. of Odisha, Law Department, Bhubaneswar
8. Principal Secretary to Govt. of Odisha, Health & Family Welfare Deptt., Bhubaneswar
9. Director, Odisha Judicial Academy, Cuttack
10. Member Secretary, Odisha State Legal Services Authority, Cuttack
11. District & Sessions Judges (All) of the State
12. President, Orissa High Court Bar Association, Cuttack
13. Commissioner of Police, Police Commissionerate, Bhubaneswar
14. Deputy Commissioner of Police, Cuttack

for information and necessary action.


02.10.2020

SPECIAL OFFICER (SPL. CELL)

Memo No. 8848 (8) / Dtd. 02.10.2020

Copy forwarded to the –

1. The Presiding Officer, Industrial Tribunal, Bhubaneswar/Rourkela
2. The Presiding Officer, Cooperative Tribunal, Bhubaneswar
3. The Presiding Officer, State Education Tribunal, Bhubaneswar
4. The Chairman, Sales Tax Tribunal, Cuttack
5. The Member, 2nd MACT, Cuttack / Sambalpur / Berhampur

for information and necessary action.


02.10.2020

SPECIAL OFFICER (SPL. CELL)